

**GOVERNMENT OF INDIA**  
**MINISTRY OF RURAL DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 02.03.2010**  
**ANSWERED ON**  
**PMGSY IN HIMACHAL PRADESH .**

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SHRI RAJNITI PRASAD

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING RURAL DEVELOPMENT be pleased to state :-

(a) whether Government has received any proposal from the State Government of Himachal Pradesh for construction of road in Chavvara section in Ambai-Gumna, Jalwadi-Mangara and connecting road Barvoli-Nandla in Shimla district under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the year 2009-10;

(b) if so, the amount sanctioned for each road;

(c) whether in spite of Ambai-Gumna, Jalwadi-Mangara and connecting road Barvoli-Nandla road being included in district rural road scheme, the construction of these roads has not commenced; and

(d) if so, the action taken by Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN `ADITYA`)

(a): No Sir.

(b): Does not arise.

(c)&(d): Nandla village has already been connected under PMGSY Phase-II from Badiara to Nandla. Barvoli-Nandla road does not fall in Core Network. Ambai-Gumna and Jalwadi-Mangara roads are part of the core network but are ranked lower in priority list of Comprehensive New-Connectivity Priority List (CNCPL) for the district. No proposals for sanction of these roads has been received from the State Government.